GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:588 ANSWERED ON:26.11.2014 NO DETENTION POLICY Chhotelal Shri ;Dhurve Smt. Jyoti;Jaiswal Dr. Sanjay;Kachhadia Shri Naranbhai;Patel Shri Devji Mansingram;Patil Shri A.T. (Nana);Singh Shri Ganesh;Singh Shri Sunil Kumar;Vichare Shri Rajan Baburao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Sub-Committee, constituted to examine the implementation of Continuous and Comprehensive Evaluation (CCE) in the context of the no-detention provision in the RTE Act, 2009, has finalised and its recommendations to the Government;

(b) if so, the details thereof and the follow-up action taken by the Government thereon; and

(c) if not, the reasons therefor and the time by which the Sub-Committee is likely to give its recommendations?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): Yes, Madam.

(b) & (c) : The recommendations of the Sub-Committee include, inter alia, measuring learning level outcomes of all children on regular basis, catalyse a performance-driven culture. The committee has also recommended a review of 'No Detention Policy' and its implementation in a phased manner. The Central Government through the Sarva Shiksha Abhiyan is assisting States & Union Territories to augment school infrastructure, recruit teachers and build teacher capacities.